

**2022**  
**High Court, Appellate Side,**  
**Calcutta**

**NOTIFICATION**

**No. 2735 – R(JS)**

**Dated: The 6<sup>th</sup> June, 2022.**

*The following 4 (four) Officers out of 5 (five) appointed in the cadre of District Judge (Entry Level) of the WBJS, through Direct Recruitment from amongst the members of the Bar, for the year 2015, are hereby confirmed in the West Bengal Judicial Service with effect from 01.07.2020, in terms of Rule 29 of the West Bengal Judicial (Conditions of Service) Rules, 2004.*

<b>Sl. No.</b>	<b>NAME OF THE OFFICER</b>
<b>1.</b>	<b>Ms. Varsha Bansal Agarwal</b>
<b>2.</b>	<b>Shri Bhawani Shanker Sharma</b>
<b>3.</b>	<b>Mr. Mohd. Aqil Saifi</b>
<b>4.</b>	<b>Mr. Shaikh Kamal Uddin</b>

**Sd/-**  
**(Md. Shabbar Rashidi)**  
**Registrar (Judicial Service)**  
**High Court, A.S., Calcutta**